

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. C.P.(IB)-4065(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: Dena Bank

V/s.

Jogma Laminates Industry Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared on either side. In the interest of justice, list this matter on

30.10.2023.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)